THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

Written Answers

(b) Does not arise.

दिल्ली से जबलपुर के लिए सीधी रेलगाड़ी

- 21. श्रीमती रतन कुमारी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या दिल्ली जकशन से जवलपुर तक एक सिंधी रेलगाड़ी ग्रारंभ करने का कोई प्रस्ताव सरकार के विचाराधीन है; ग्रीर
- (ख) यदि हां, तो इस रेलगाड़ी के कब तक ग्रारम्भ हो जाने की संभावना है ?

†[Direct train from Delhi to Jabalpur

- 21. SHRIMATI RATAN KUMARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to introduce a direct train from Delhi junction to Jabalpur; and
- (b) if so, by when the train is likely to be introduced?]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) ग्रीर (ख) 149/150 हजरत निजामहीन-ग्रागरा कैंट कृतव एक्सप्रेंस को मई, 1978 की किसी तारीख से जबलपुर तक चलाने का विनिश्चय किया गया है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) It has been decided to extend 149/150 Hazrat Nizamuddin.Agra Cantt. Qutab Express to and from Jabalpur sometime in May, 1978.]

Recommendations of the Hathi Committee

- 22. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government have taken any final decision on the recommendations of the Hathi Committee;
- (b) if so, what are the details thereof; and
- (c) whether all the recommendations have been accepted by Government if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) and (c) A Statement indicating the details of decisions is being laid on the Table of the Rajya Sabha today. The major points on which Government have differed from the recommendations of the Hathi Committee, have also been indicated in the Statement. [Placed in Library. See No. LT-1935A/78].

Contribution by companies to political parties

- 23. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) the amount of money contributed by different companies to the political parties during the last three years and so far during the year 1978; and
- (b) whether these amounts have been shown in the Balance Sheets of the concerned companies?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) The Department of Company Affairs leave no information about the money contributed by different companies to the political parties. Such contribu-

^{†[]} English translation.